

(b) whether dulcin is injurious to health, specially heart;

(c) whether dulcin is used in tea, drinks and sweets; and

(d) whether there is any restriction to dulcin manufacturing, stocking and using in tea, etc.?

**The Minister of Health (Shri Karmarkar):** (a) The Government have no information in this respect.

(b) Dulcin, it has been reported, is trade from p-phenetidin and is considered toxic to human system.

(c) No complaint to that effect has been received by the Government of India.

(d) The sale of any article of food which contains any artificial sweetener except saccharin or in the preparation of which any artificial sweetener has been used, is prohibited under the Prevention of Food Adulteration Act, 1954 (37 of 1954).

#### Looting of Wagons

**2242. Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) how many wagons have been broken and looted between Burdwan and Barakar Stations of the Eastern Railway in January, February and March, 1960 Station-wise;

(b) the approximate value of the articles looted;

(c) the approximate value of the articles recovered;

(d) the number of persons arrested; and

(e) the number of cases pending?

**The Deputy Minister of Railways (Shri Shahnawas Khan):** (a) to (c). There has been no case of looting of wagons on Burdwan-Barakar section of the Eastern Railway during January, February & March, 1960. However, there were 8 cases of running train thefts involving loss of property valued at Rs. 4535 out of

which property worth Rs. 750 has been recovered so far.

(d) 2 persons have been arrested so far.

(e) 6 cases which have been registered by Government Railway Police are pending.

#### Medical Council of India

**2243. Shri Shree Narayan Das:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Medical Council of India has decided to start a fund to encourage original research and has sought the aid of Government in this regard; and

(b) if so, the precise nature of the scheme under which the fund is going to be started and the nature and amount of aid sought from Government?

**The Minister of Health (Shri Karmarkar):** (a) and (b). The Medical Council of India decided on the occasion of their Silver Jubilee Celebrations held on the 13th February, 1959, to start a Fund to be known as "Silver Jubilee Research Award Fund" to encourage original research in the field of medical and allied subjects. The Fund is intended to make annual awards to deserving research workers whose work in the country is adjudged to be the best and original in the field of medical and allied research. The Government of India have been requested for a contribution of Rs. 2 lakhs a year for a period of five years.

#### Hours of Work for Telegraph Employees

**2244. Pandit J. P. Jyotishi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the employees of the Telegraph Department are required to put in more hours of work in a year than the other employees of the Central Government;